

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UN-STARRED QUESTION NO. 356 TO BE ANSWERED ON: 21.07.2023

One Nation One Fertilizer Scheme

356 : SHRI JASWANT SINGH BHABHOR:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of the objectives of Brand 'BHARAT' under 'One Nation, One Fertilizer' Scheme;
- (b) whether the 'One Nation, One Fertilizer' Scheme will benefit the farmers;
- (c) if so, the details thereof;
- (d) whether the Government has provisioned any measures to check fraud and sale of sub-standard material under one name by some manufacturers;
- (e) if so, the details thereof; and
- (f) the mechanism to be adopted by the Government to ensure the fertilizers are under a common brand across the country?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a) to (f): Vide notification dated 24th August, 2022, Government of India has decided to implement One Nation One Fertilizers by introducing Single Brand for Fertilizers and Logo under Fertilizer subsidy scheme namely "Pradhanmantri Bhartiya Janurvarak Pariyojna" (PMBJP). The objectives of PMBJP are to take care of dilemma among farmers in choosing from plethora of brands available in the markets, reduce the crisscross movement and further ensure timely supply of fertilizers. The farmers will be benefitted through the increase in availability basket of fertilizers.

Further, Fertilizer Control Order (FCO)-1985 has laid down fertilizer-wise detailed specifications that are applicable for both indigenous as well as imported fertilizers. Any fertilizer, not meeting the said specifications, cannot be sold in the country for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilisers which are not of prescribed standards.
